

unaware of the risk of exposure to radiation and screening work is taken from them without any protective lead-lined aprons and gloves and the work which should in fact be done by the doctors;

(b) if so, the reasons thereof; and

(c) steps taken to ensure that the screening work is done by the doctors and also to impart proper training to the radiographers and technicians in Government hospitals?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHR B. SHAN. KARANAND): (a) to (c). Only candidates who possess the Diploma in Radiography are eligible for employment in Government Hospitals. Special X-ray diagnostic (screening/fluoroscopic) work is carried out by Radiologists and not by technicians.

#### Defaulters licences of Central Railway Land

3848. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 6201 on 2 April, 1982 regarding Central Railway land and state:

(a) whether the licensee as stated in part (a) of the reply is a defaulter of above rupees three lakhs; and

(b) if so, whether the licence of the party was terminated and suitable action for recovery taken?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) Yes.

(b) Yes.

#### Appointment as T.G.T. in Delhi Directorate of Education

3849. PROF. NIRMALA KUMARI SHAKTAWAT: Will the Minister of

EDUCATION AND CULTURE be pleased to state:

(a) whether the candidates who are B.A., B.Ed. with Maths are eligible for appointment to the post of T.G.T. (Maths) in the Directorate of Education, Delhi; and

(b) for which category of posts such candidates whose names are registered with Employment Exchange, New Delhi, since 1976, would be considered?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) No, Sir. As reported by the Delhi Administration, there is no category of post of T.G.T. (Maths) according to Recruitment Rules for the post of T.G.T.

(b) Any candidate having Mathematics either with the Humanity Group of subjects or with Science Group i.e. Physics and Chemistry, can be considered for appointment in General category or in Science Category, respectively provided his/her name is sponsored by the Employment Exchange.

#### Deduction of wages of gangmen at Dhanbad

3850. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway authority Dhanbad has recently deducted from the monthly wages of Gangmen (CPC) who attained temporary status long before, the amounts paid as compensation to them for working on six additional holidays in 1979; and

(b) if so, the reasons and justification for such deduction of wages, paid to them, for working on these holidays, when they had already acquired the status of temporary railway employees?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Prior to 1-1-1980 casual labour employed on railways, whether they were on daily wages or had attained temporary status, were entitled to only three National Holidays. Instances had come to notice where due to an erroneous impression, casual labour in certain administration had been given nine holidays on par with other line staff, which had resulted in overpayments for 6 additional holidays. These overpayments are being recovered in easy instalments.

**Exclusion of Indian Artists from  
"Festival of India"**

3851. SHRI KRISHNA KUMAR GOEL: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether the attention of Government had been drawn towards newspaper reports to the effect that frustration prevailed among Indian Artists in the U.K. for exclusion from the "Festival of India"; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) and (b). The programmes of the Festival have been finalised jointly by the Indian Advisory Committee and the Festival Committee in U.K.

According to the Indian High Commission in U.K. the Indian Artists in U.K. had formed a Committee for the Festival of India to organise associated events for the Festival. This Association organised a programme of events limited to London with financial support from the Art Council of Great Britain.

Reported statement by U.S. Ambassador to Pakistan about arms supply

3852. SHRI R. L. BHATIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the interview given by the U.S. Ambassador in Pakistan to a Pak Urdu daily 'Nawa-i-Waqat' recently, as published in the 'Hindustan Times', New Delhi dated 28th September, 1982 wherein he is reported to have inter-alia categorically stated that (i) U.S. cannot change aid to Pakistan programme merely because of Indian objections and (ii) U.S. gave special importance to the relations with Pakistan and it could not reduce its support to Islamabad under Indian influence;

(b) whether this repeated American stand of arming Pakistan with the latest sophisticated equipment spells much concern to India particularly the bordering States which had earlier been victims of unprovoked Pakistan aggression; and

(c) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) to (c). The Government is aware of an interview carried by Pakistani newspaper which was apparently given by the US Ambassador to Pakistan. The Government is also aware of a press report wherein the US Embassy in Pakistan had claimed that the Ambassador was incorrectly quoted by the concerned newspaper. The Government would, therefore, not be in a position to comment on an interview whose very accuracy has been questioned.